

(c) The important steps taken are:

- (i) Increase in production of indigenous coins.
- (ii) Distribution of coins through special counters at the branches of the Public Sector Banks.
- (iii) Expansion of small coins depot net work to cover the entire country including the more remote areas.
- (iv) Augmented/speedy supply of coins to deficit areas as well as important railway stations on trunk routes.
- (v) Import of coins in the denominations of Re.1, 50 paise and 25 paise.
- (vi) Close monitoring/review of coin distribution.

Writing off of Loans In Rajasthan

656. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Rajasthan have approached the Union Government to issue direction to the nationalised and other banks in that State either write off or waive the loan amount against the scheduled castes and adivasis in the State;

(b) if so, the details thereof;

(c) the number of adivasis and scheduled castes in Rajasthan likely to be benefited as a result thereof; and

(d) the time by which Government propose to issue such directions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The Reserve Bank of India has reported that no proposal to write off or waive the loan amount against SC/ST has been received by them from the State Government of Rajasthan.

(b) to (d). Do not arise.

Self Employment Programme for Urban Poor

657. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state

(a) the number of beneficiaries, State-wise, during 1986-87 of the Self Employment Programme for Urban Poor;

(b) the total credit sanctioned and disbursed during 1986-87 and its bread-up, State-wise;

(c) the break-up of beneficiaries and the total amount sanctioned and disbursed, trade or profession-wise; and

(d) the number of applications received and rejected, State-wise during 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The information is being collected and will be laid on the Table of the House, to the extent possible.

Credit Flow to Minority Concentration Districts

658. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) whether the credit flow by the banking system to the minorities in 40 minority concentration districts is being monitored, district-wise, bank-wise or as a whole;

(b) the names of the lead banks in each selected district;

(c) whether each bank has designated an official to monitor the flow at the district level;

(d) whether each bank has designated an officer in the central office to monitor